BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH , **KOLKATA**

C.P NO.316/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th September 2017, 10.30 A.M.

Name of the Company		Swastik Projects Pvt Ltd -Vs- ROC, WB		
Under Section		252(3)		
SI. No.			Appearing on behalf of	Signature with date

1. 2. N slavma Adolah. Petitioners Nilseplen 2. Nilay Jeorgrep 8. " 3. Toopa shukla.

08-09-2017 – CP No. 316/KB/2017 – Swastik Projects Pvt. Ltd. Vs. ROC, WB

ORDER

The Ld. Lawyer on behalf of the petitioner is present.

The petitioner has filed the Company Petition under Section 252(3) of the Companies Act, 2013.

On perusal of the record, it is found that the report from the ROC, West Bengal is not in record, although, specific direction was given on 23-08-2017 for submission of the report by the ROC, West Bengal. Hence, the Registrar of Companies is hereby directed to comply with the directions made vide order dated 23-08-2017 without fail and to submit his report.

Fixing 12-10-2017.

(MANORAMA KUMARI) MEMBER(J)